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The High Court of Kerala

Kochi - 682 031
Dated- 18.8.2017



Proceedings

High Court establishment- appointment to the category of Chief Accountant, High Court-
orders issued.

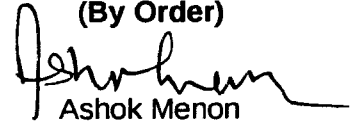
- Read: 1. Rule 17 of the Kerala High Court Service Rules, 2007.
2. High Court proceedings No. A5-61894/2015 dated 18.8.2017.
3. High Court Official Memorandum of even No. dated 11.7.2017.

Order No. A5- 28455/2016

Sri.Prakash V.K., Section Officer/Court Officer, High Court in the scale of pay of Rs.36600-79200 is appointed by transfer, as Chief Accountant, High Court in the scale of pay of Rs.39500-83000 with a special allowance of Rs.600/- per month vice Sri.Gopakumar K.S., Chief Accountant promoted as Section Officer(H.G)/Court Officer(H.G), High Court as per the High Court proceedings read (2) above.

Sri.Prakash V.K., will hand over the charge of Section Officer / Court Officer, High Court to Smt.Bindumol P.S., Section Officer(H.G.)/Court Officer(H.G.), High Court and will take charge as Chief Accountant, High Court from Sri.Dileepkumar B., Section Officer/Court Officer, High Court, forthwith.

(By Order)


Ashok Menon
Registrar General

To

- The Officers concerned.
The Accountant General (A& E), Kerala, Thiruvananthapuram (2 copies)
The Sub Treasury Officer, Ernakulam.
The Joint Registrars, High Court
The Finance Officer, High Court
The Assistant Registrars concerned, High Court.
The Section Heads concerned
The Confidential Assistants to the Registrars, High Court
The Finance Wing, High Court.
The G (Accounts- I, II & III) Sections
The J.T. Section, High Court. **(for publishing in the High Court Website)**
The A1, A2, A3, A4 & A6 seats, High Court
The Administrative Records Section, High Court
The File/Stock File.